

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT. C. P. JAIN
CIVIL CAUSE LIST OF DATE 09.07.2020.
(C.R.NO. 6)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 245/10	MS.R.P.APPARELS Vs THE MUNICIPAL CORPORATION OF GR.BOMBAY	Argument	Mr. J.J. Shah	
2	SU 801/10	DEEPAK SHANTILAL SHAH ANR Vs B.M.C.	Argument	Mr. P.D. Gandhi	
3.	SU 403/09	DIna Mahesh Helia Vs B.M.C.	F/Issues	Mr. D.A. Thorat	
4	SU 2410/17	Shaila Maruti Naik Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	N/M Hearing	M/s. N.N. Vaishnawa & Co.	
5	SU 2448/17	1. Yogesh Keshav Bele 2. Hrishikesh Keshav Bele 3. Vrinda Keshav Bele Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd.	N/M Hearing	M/s. N.N. Vaishnawa & Co.	

6	SU 1940/19	Mr. Zulfikar Ali Shaikh Vs MCGM	N/M Hearing	Mr. Mohit Jadhav	
7	SU 544/14	SHAIKH MOHAMMED SHABBIR Vs 1.MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER 4. THE ASSISTANT COMMISSONER AND ORS	N/m Reply	Mr. Shaikh Mohd. Shabbir & Sons	
8	St. 3804/20	Madhukar Pundalik Kalokh Vs MCGM	N/m Reply and Hearing		
9	S.C. 984/19	The State of Maharashtra - N.M. Joshi Marg Police Station Vs Shakil Ahmadwali Ula Shaikh and Ors. 01	Argument		